

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 29 of 2018

IN THE MATTER OF:

Mr. Suresh Padmanabhan

...Appellant

Vs.

Tayo Rolls Ltd.

...Respondent

Present: For Appellant: - None.

For Intervener:- Ms. Suhita Mukhopadhyay, Company Secretary.

ORDER

23.01.2018- In spite of the repeated calls, nobody appears for the Appellant. Ms. Suhita Mukhopadhyay, Company Secretary appearing on behalf of the Intervener is present. The appeal is dismissed for non-prosecution.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

Ar/G